Declaration of Assets and Liabilities

Year.....2022

I , Dr. Himanshu Bhushan, son of Late Ram Chandra Choudhary, Aged 51 years, belonging to Bihar Veterinary Service and presently working as P.S., Honourable Dy Chief Whip, Ruling Party, Bihar Vidhan Sabha (Sri Janak Singh), Patna, Bihar give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. Description No.		Self	Spouse Name(S)	Dependant- 1 Piyush Kashyap	Dependent- 2 Ayush Shekhar	Dependent- 3 Etc. Name	
(i)	Cash	Rs.25000.00	NIL	NIL	NIL	NIL	
(ii)	Deposits in Banks, In saving A/C In saving A/C Rs.106155.00 In PPF A/C R.D.Rs.2500/month Rs. 75000.00 In e-NPS Scheme		NIL	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies		NIL	NIL NIL		NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic Policy No. 520411278/1555pa 511731782/1718pa 511843498/1135pa 511633104/1135pa 515650758/15000pa 517941222/25900pa	NIL	Nil	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	One Wagon R Lxi Maruti Car Mfg Year-2007 One HeroHonda M/C Mfg Year-2010 One Tata nexon car Mfg year-2021	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold Ornaments - 210 gm	NIL	NIL	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	Nil	NIL	NIL	NIL	NIL	

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Excapange in respect of listed companies and as per books in the case of non listed companies should be given.* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name				
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	no.705,Khasra no.651,Rakwa-5decimal,Ownership 50% number(s) number(s) b.Tozi no. 5519, Thana no.22, Khata no.84&96,Kha no.39&40,Rakwa-4.75decimal,Ownership 50% market								
(111)	Buildings NIL (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		NIL	NIL	NIL	NIL				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Agreement for 1394 Sq. ft. flat in Saakar aqua city, Patna	NIL	NIL	NIL	NIL				
(v)	Others (such as interest in property)	ers (such as NIL rest in		NIL	NIL	NIL				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as		
(a)	(i) Loans from Banks	BOI Star Home Loan BOI Cac loan	Rs. 3800000.00 Rs. 990000.00		
	(ii) Loans from financial institutions	NIL	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL		

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	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL		
	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs.120000.00 Assessment Year:2021-2022 PAN – ACDPB9380M		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax/Professional Tax	Rs.2500.00	NIL	

C. Personal Detail

GPF/CPF/PRAN No.	:-	BHR/BVS-2203								
Gender	:-	м		(M/F)				-		
Date of Birth	:-	0	8	0	7	1	9	7	0	(DD/MM/YYYY)
Class/Group	:-	A		(A	/B/C)				1] (//
Cadre	:-	Biha	ar Vet	terinar	200000	ce				
9.		(Full	Name	e.g. B	A.SE	Bihar A	dminis	trative	Service	œ,
		B.S.	S,- B	har Se	cretari	at Sen	vice et	c.)		
Home District	:-	1	K	hagari	a . Biha	ır				

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature History

Name of Employee: Dr.Himanshu Bhushan

Place : Patna. Date : 04/01/2022 Designation: P.S., Honourable Dy Chief Whip,

Ruling Party, Bihar Vidhan Sabha (Sri Janak Singh)

Patna